

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong the 25th May, 2021

No. LJ(B).53/93/Pt/176- In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public Services within East Khasi Hills District with immediate effect and until further orders:-

<u>Sl.No.</u>	<u>Name & Designation of Officer</u>	<u>Phone No:</u>
1.	Shri. S. Sohtun, Senior Co-operative Officer, O/o Asst. Registrar Co-operative Societies	8787421908
2.	Shri. S.K. Sangma, Senior Co-operative Officer, O/o Asst. Registrar Co-operative Societies	7005825297
3.	Shri. J. Warlarpih, Junior Co-operative Officer, O/o Asst. Registrar Co-operative Societies	8794960144
4.	Smt. Bibiana Massar, Junior Co-operative Officer, O/o Asst. Registrar Co-operative Societies	8837088578
5.	Shri. T. Khongmuid, Junior Co-operative Officer, O/o Asst. Registrar Co-operative Societies	8257010464
6.	Smt. I. Slong, CDPO, Mawphlang	8575788435
7.	Shri. J. Diengdoh, Senior Co-operative Officer, O/o Asst. Registrar Co-operative Societies, Lachumiere	9436117528


(L.K. Swett)

*Under Secretary to the Government of Meghalaya,
Law (B) Department*


Memo No. LJ(B).53/93/Pt/176 -A

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Copy forwarded to:-

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of the Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong with reference to letter No. DDMA/EKH/164/2020/Pt.I/25 Dtd. Shillong the 24th May, 2021.
3. Personnel & A.R. (A) Department.
4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the website.

By orders, etc.



*Under Secretary to the Government of Meghalaya,
Law (B) Department.*